

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:4766  
ANSWERED ON:23.04.2010  
TRANSMISSION LINES  
Patel Shri Deoraj Singh

**Will the Minister of POWER be pleased to state:**

- (a) whether the Government has received any proposal from the Madhya Pradesh Power Transmission Company Limited for the construction of transmission lines for the supply of power from the Malwa Power Project and Satpura Thermal Power Project;
- (b) if so, the details thereof; and
- (c) the action taken by the Government in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF POWER(SHRI BHARATSINH SOLANKI)

(a) to (c) : As per Electricity Act, 2003, State Government notifies the Board or a Company as the State Transmission Utility (STU) and one of the functions of the STU is to ensure development of an efficient, coordinated and economic system of intra-State transmission lines for smooth flow of electricity from a generating station to the load centres. Therefore, no approval of the Central Government is required for intra-State Transmission Schemes. However, a proposal for arranging external assistance for power evacuation transmission scheme related to 2x600 MW Shri Singaji Thermal Power Station at District Khandwa and 2x250 MW capacity extension units at Sarni Thermal Power Station aggregating to Rs.1039.39 crore was received in the Ministry of Power from the Government of Madhya Pradesh. This proposal has been recommended by the Ministry of Power to Department of Economic Affairs, Ministry of Finance during February, 2010 for arranging Japanese assistance.